## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1618
ANSWERED ON:04.12.2012
PROCUREMENT OF RICE FOR EXPORTS
Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government procures rice through Food Corporation of India (FCI) for exporting it to other countries; and
- (b) if so, the details thereof indicating the quantum of rice procured by FCI and quantum allocated for export during each of the last three years and the current year, State-wise?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Rice is procured at Minimum Support Price (MSP) by the Food Corporation of India (FCI) and State Governments/Agencies in order to ensure remunerative prices to farmers as well as to meet the distribution requirements under Targeted Public Distribution System(TPDS) and other welfare schemes, open market sale and to maintain buffer stocks. Exports from the Central Pool of foodgrains are undertaken only if sufficient stocks are available after meeting the domestic requirements.
- (b): State-wise details of rice procured for the Central Pool through Food Corporation of India (FCI) and State Government/Agencies during last three years and current year is at Annexure. There has been no export of rice out of the Central Pool during the last three years except on humanitarian grounds. During 2012-13, against the allocation of 2650 tons rice to be exported to Yemen from Central Pool stocks through World Food Programme (WFP) as humanitarian assistance, a quantity of 2447.202 tons was lifted by the nominated agency of WFP for export to Yemen.